

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-348/ND/17

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2018**

**NAME OF THE COMPANY: M/s. Rachna Sarees V/s. Charming Apparels Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Applicant: Ms. Heerika Shukla, CS**

**Present for the Respondent: None**

**ORDER**

List of events have been given by the RP praying exclusion of certain dates.

To come up for further consideration on 4<sup>th</sup> January, 2019.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**